

ITEM NO.19

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 24-07-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ashish Kumar Chaurasiya, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Records have been received from the concerned Courts.

Respondent No.1 is duly represented.

Issue reminder to concerned High Court for certificate of
service in respect of Respondent No.2.

List again on 11.9.2023.

VIVEK SAXENA
Registrar

MG